

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 6TH DAY OF NOVEMBER, 2000

Original Application No.1205 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Mahabir Prasad son of Shri Chheda Lal aged about 46 years, r/o 11/21 CIRG Campus Central Institute for Research on Goats (CIRG) Makhdom, P.O.Farah Mathura

... Applicant

(By Adv: Shri K.P.Singh)

Versus

1. Union of India through Secretary
Ministry of Agriculture,
New Delhi.
2. Secretary, Indian Council of Agricultural
Research(I.C.A.R), Krishi Bhawan
New Delhi.
3. Director, C.I.R.G Makdom, P.O.Farah, Mathura

... Respondents

O R D E R(Oral)

By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

The applicant is serving as Senior Computer Operator with the Indian Council of Agriculture Research(I.C.A.R in short) New Delhi claiming higher pay scale he filed a representation before the Director CIRG, Mathura which was rejected on 22.4.1996. Against the aforesaid order applicant has filed appeal before the I.C.A.R which is pending. As the applicant has already approached the appropriate authority and his departmental appeal is pending, we do not find it a case for interreference. This application is disposed of finally with the direction to the respondents to get the appeal of the applicant dated 22.4.1996 decided within three months from the date a copy of this order is filed, (if not already decided).

There will be no order as to costs.

MEMBER(A)

VICE CHAIRMAN.

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